

ITEM NO.806

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).11697/2019

(Arising out of impugned final judgment and order dated 01-03-2019
in FMA No.1298/2017 passed by the High Court at Calcutta)

BBM ENTERPRISES

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL & ANR.

Respondent(s)

(Application for permission to replace the page in impugned order
in SLP(C)No. 11697 of 2019 is to be listed)

Date : 15-11-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Sarad Kumar Singhania, AOR(Mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the date already notified i.e.

03.12.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR